## GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

#### **LOKSABHA**

#### **UNSTARRED QUESTION NO 1781**

TO BE ANSWERED ON 28/11/2019

#### SOLAR STREET LIGHT PROJECT

1781. SHRIMATI SUPRIYA SULE
SHRI SUKHBIR SINGH JAUNAPURIA
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#### Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the status of the solar street light project that provides off-grid electricity in most of the remote villages and tribal areas;
- (b) the list of number of villages and most backward tribal areas covered fully or partially with solar street lights throughout the country under off-grid programme till now and the problem faced by the Government in this regard, State/UT-wise including Rajasthan and Haryana;
- (c) the details of Central Financial Assistance (CFA) provided to the States for solar off-grid applications including solar street lights during the last three years and the current year;
- (d) whether any shortcoming have been reported by the States with regard to implementation of solar street light projects and if so, the details thereof and the reasons therefor;
- (e) the details of CFA provided by the Government on various promotional activities to the States;
- (f) whether the Government proposes to support LED-based solar street lights in order to bring in more efficiency and Lithium Ferro Phosphate battery in order to provide long maintenance free service and if so, the details thereof; and
- (g) whether the Government is implementing the programme on information and public awareness to generate awareness in the public for utilisation of renewable energy sources and if so, the details thereof?

#### **ANSWER**

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

#### (SHRI R. K. SINGH)

- (a) & (b) The Ministry of New & Renewable Energy (MNRE) is presently implementing the following Schemes for installation of solar street lights (SSLs) in the country:
  - (i) Off-grid and Decentralised Solar PV Applications Programme Phase-III; and
  - (ii) Atal Jyoti Yojana (AJAY) Phase-II

Under Off-grid and Decentralised Solar PV Applications Programme Phase-III of MNRE, solar street lights (SSLs) are allocated to various States/UTs based on their demand and capacity available under the Scheme. Further allocation of SSLs to different areas of States/UTs including the remote villages and tribal areas is done by the respective State Renewable Energy Nodal Agencies being State Implementing Agencies. Under this Programme Central Financial Assistance is made available up to 30% of the benchmark cost for General Category States and up to 90% of the benchmark cost for Special Category States.

Atal Jyoti Yojana (AJAY) Phase-II provides for installation of SSLs in selected Parliamentary Constituencies of the country. Under the Scheme, 75% cost of the SSLs is provided by MNRE and balance 25% is met from concerned Member of Parliament's MP Local Area Development Scheme (MPLADS) Fund. The Scheme provides for installation of SSLs at the locations suggested by Hon'ble MP including remote villages and tribal areas of the Parliamentary Constituencies.

The numbers of solar street lights installed State-UT-wise, under MNRE schemes till 31.10.2019 are placed at **Annexure-I.** 

The problems reported by states in implementation of SSLs programme include difficult terrain and tough weather conditions in some of the remote areas and also maintenance of SSLs after warrantee period.

- (c) Central Financial Assistance (CFA) released for off-grid solar applications including for solar street lights during last three years and current year till 31.10.2019 are placed at **Annexure-II.**
- (d) The shortcomings reported by states in implementation of SSLs programme includes higher cost and long duration in completion of projects due to difficult terrain and tough weather conditions in some of the remote areas and also maintenance of SSLs after warrantee period.
- (e) Under Off-grid and Decentralised Solar PV Applications Programme Phase-III, service charges at the rate of 3% of the eligible CFA are being provided to Implementing Agencies in the states. This fund is also used for identification of beneficiaries, creating awareness campaigns, etc.
- (f) Under Off-grid and Decentralised Solar PV Applications Programme Phase-III and Atal Jyoti Yojana Phase-II Schemes, Government has introduced solar street lights with 12 W LED lights and Lithium Ferro Phosphate batteries to increase illumination intensity and longer maintenance free battery life.
- (g) The Ministry of New & Renewable Energy (MNRE) is implementing 'Information and Public Awareness (I&PA) Programme' to generate awareness in the public for utilization of renewable energy sources through electronic, print and outdoor media, exhibitions, seminars and symposia, etc.

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# DETAILS OF SOLAR STREET LIGHTS INSTALLED TILL 31.10.2019

S.no.	State	Solar Street Light (Nos)
1	Andhra Pradesh	8992
2	Arunachal Pradesh	5008
3	Assam	9554
4	Bihar	33609
5	Chhattisgarh	2042
6	Delhi	301
7	Goa	707
8	Gujarat	2004
9	Haryana	34625
10	Himachal Pradesh	78000
11	Jammu & Kashmir (including Ladakh)	14156
12	Jharkhand	12148
13	Karnataka	2694
14	Kerala	1735
15	Madhya Pradesh	11496
16	Maharashtra	10420
17	Manipur	11205
18	Meghalaya	5800
19	Mizoram	5325
20	Nagaland	6235
21	Odisha	16361
22	Punjab	42758
23	Rajasthan	7114
24	Sikkim	504
25	Tamil Nadu	39419
26	Telangana	1220
27	Tripura	1199
28	Uttar Pradesh	263817
29	Uttarakhand	23879
30	West Bengal	8726
31	Andaman & Nicobar	390
32	Chandigarh	898
33	Lakshadweep	2465
34	Puducherry	417
35	Others	9150
	Total	674373

# Annexure-II referred to in reply to part (c) of Lok Sabha Unstarred Question No. 1781 for reply on 28.11.2019

## DETAILS OF FUNDS RELEASED UNDER SOLAR OFF-GRID PROGRAMME

Year	Funds Released (Rs. Crore)
2016-17	550.65
2017-18	884.25
2018-19	603.93
2019-20	190.68*

<sup>\*</sup>Expenditure for 2019-20 till 31.10.2019